GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2019 ANSWERED ON 9TH DECEMBER. 2021

ONLINE PORTAL FOR VEHICLE THEFT

2019. SHRI HARISH DWIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any portal is available for submitting online application/registering online FIR for vehicle theft;
- (b) if so, the details thereof; and
- (c) if not, whether the Government proposes to develop such portal for the purpose?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) Five States/UTs, namely Delhi, Madhya Pradesh, Odisha, Rajasthan, and Uttar Pradesh, have provided the facility of online filing of e-FIR for complaints of theft of vehicles, mobile phones and documents wherein accused are unknown, through their State Citizen Service Portals.
- (c) In order to facilitate States/UTs, National Crime Record Bureau has shared the source code and Standard Operating Procedure of the e-FIR module of Delhi and Uttar Pradesh with all the States/UTs for customising it as per their requirements and deployment at their State Data Centres (SDCs) for providing online e-FIR facility to citizens.
